

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 19.02.2024**

**Appeal No. 370 of 2023**

Soumen Mitra & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vikas Bengani, Advocate for the Appellants.

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate,  
Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP  
& Partners, Advocates for the Respondent.

**WITH**  
**Appeal No. 530 of 2023**

M/s Biz Buddy Media Marketing ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate,  
Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP  
& Partners, Advocates for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matters are  
adjourned. List these matters on April 22, 2024.

Ms. Meera Swarup  
Technical Member